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Title : Message from Rajya Sabha regarding passing of the Warehousing Corporation (Amendment) Bill, 2005 by the Rajya Sabha, at its sitting held on the 23rd August, 2005.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Warehousing Corporations (Amendment) Bill, 2005 which has been passed by the Rajya Sabha at its sitting held on the 23rd August, 2005."

2. Sir, I also lay on the Table the Warehousing Corporations (Amendment) Bill, 2005, as passed by Rajya Sabha on the 23rd August, 2005.
